

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 1374
TO BE ANSWERED ON 25.07.2018

COMMITTEE FOR DATA PROTECTION

1374. SHRI V. ELUMALAI:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether it is true that a 10 member committee meant to suggest a framework to ensure protection of digital data including a draft law on data privacy has submitted its report;
- (b) if so, the details thereof;
- (c) whether it is also true that the committee held many rounds of public consultations; and
- (d) if so, the details thereof ?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S. S. AHLUWALIA)

(a) and (b): No, Sir.

(c) and (d): Yes, Sir. Four Public consultation meetings were held by the Committee of Experts on Data Protection on 05.01.2018 at Delhi, on 12.01.2018 at Hyderabad, on 13.01.2018 at Bangalore and on 23.01.2018 at Mumbai.
